

**Liabilities of Certificate holders in Wembley Chit Fund Finance Private Limited**

6386. SHRI RAM SINGH SHAKYA: Will the Minister of FINANCE be pleased to state:

(a) the amount of total liabilities of the certificate holders in "Wembley Chit Fund Finance Private Limited," in Government custody;

(b) the amount invested by the Company in Government securities and in the nationalised bank (separately);

(c) the total business given by the Wembley Chit Fund and Finance Private Limited till the end 1979-80; and

(d) what is the security of the money of certificate holders invested in the Wembley Chit Fund?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) Reserve Bank has reported that this Company is conducting only conventional chit business and it does not issue certificates to its members/public.

(b) This Company has not made any investment in Government securities. As on 31-3-80, it had Rs. 2.38 lacs in fixed deposit in a nationalised bank with a lien in favour of Registrar of Chits as required under the law. It had also Rs. 3.59 lacs in current account with a nationalised bank on the same date.

(c) Total chit business conducted by the company till 31-3-80 i.e. its total turnover is Rs. 83.90 lacs.

(d) Does not arise in view of the answer of part (a) of the question.

**Liquor preparation from Cashew Apple in Goa**

6387. SHRIMATI SANYOGITA RANE: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that the 'liquor' preparation from cashew apple in Goa has potential for export in foreign Market;

(b) whether Government propose to provide technical and financial assistance in refinement in taste and smell and improvement in packing to the producers of this alcohol beverage for foreign Markets; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES (SHRI Z. R. ANSARI): (a) Because of the established predominant position in the liquor market of popular brands of liquor manufactured in the developed countries, it is difficult to assess the export potential of liquor preparation from cashew apple in Goa.

(b) and (c). Financial assistance is available on export of Indian made foreign liquor including liquor preparation from cashew apple @ 15 per cent of the f.o.b. value. There is no proposal at present under the Market Development Assistance Scheme to provide technical assistance in refinement in taste and smell and improvement in packing to the producers of this alcoholic beverage for foreign markets.

**Coffee Production**

6388. SHRI S. B. SIDNAL: Will the Minister of COMMERCE be pleased to state:

(a) the quantity of coffee produced in India during 1979-80;

(b) the share of Karnataka therein;

(c) whether there is any proposal under consideration to bring more areas under coffee production, improvement in yield and offer of assistance to the producers; and

(d) if so, the details thereof?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) The estimated production of coffee during 1979-80 is 1,50,000 tonnes.

(b) The share of Karnataka in the above production is around 1,02,000 tonnes.